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Title: Laid Action Taken Statements of the Standing Committee on Information Technology.

RAO INDERJIT SINGH (GURGAON): I beg to lay on the table the following Statements (Hindi and English versions) of the Standing Committee on Information Technology:-

- (1) Action Taken by the Government on the Recommendations contained in Chapter I and Final Replies included in Chapter V of the 29th Action Taken Report (15th Lok Sabha) on the recommendations of the Committee contained in 21st Report (15th Lok Sabha) on 'Demands for Grants (2011-12)' in respect of the Ministry of Communications and Information Technology (Department of Telecommunications).
 - (2) Action Taken by the Government on the Recommendations contained in Chapter I and Final Replies included in Chapter V of the 35th Action Taken Report (15th Lok Sabha) on the recommendations of the Committee contained in 25th Report (15th Lok Sabha) on 'Disbursement of wages to labourers under Mahatma Gandhi National Rural Employment Guarantee Act by Post Offices' in respect of the Ministry of Communications and Information Technology (Department of Posts).
 - (3) Action Taken by the Government on the Recommendations contained in Chapter I and Final Replies included in Chapter V of the 38th Action Taken Report (15th Lok Sabha) on the recommendations of the Committee contained in 33rd Report (15th Lok Sabha) on 'Demands for Grants (2012-13)' in respect of the Ministry of Communications and Information Technology (Department of Posts).
 - (4) Action Taken by the Government on the Recommendations contained in Chapter I and Final Replies included in Chapter V of the 39th Action Taken Report (15th Lok Sabha) on the recommendations of the Committee contained in 34th Report (15th Lok Sabha) on 'Demands for Grants (2012-13)' in respect of the Ministry of Communications and Information Technology (Department of Electronics and Information Technology).
 - (5) Action Taken by the Government on the Recommendations contained in Chapter I and Final Replies included in Chapter V of the 40th Action Taken Report (15th Lok Sabha) on the recommendations of the Committee contained in 32nd Report (15th Lok Sabha) on 'Demands for Grants (2012-13)' in respect of the Ministry of Information and Broadcasting.
 - (6) Action Taken by the Government on the Recommendations contained in Chapter I and Final Replies included in Chapter V of the 41st Action Taken Report (15th Lok Sabha) on the recommendations of the Committee contained in 31st Report (15th Lok Sabha) on 'Demands for Grants (2012-13)' in respect of the Ministry of Communications and Information Technology (Department of Telecommunications).'
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